

ITEM NO.63

COURT NO.6

SECTION XII

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) Nos. 19981-19988/2021

(Arising out of common impugned final judgment and order dated 03-08-2021 in WP No. 18022/2020; WP No. 18029/2020; WP No. 18044/2020; WP No. 19374/2020; WP No. 19380/2020; WP No. 7354/2021; WP No. 7356/2021 and WP No. 13870/2021 passed by the High Court Of Judicature At Madras)

THE STATE OF TAMIL NADU &amp; ORS.

Petitioner(s)

VERSUS

JUNGLEE GAMES INDIA PRIVATE LIMITED &amp; ANR.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.158091/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

WITH

SLP(C) No. 16541/2022 (IV-A)

(FOR ADMISSION and I.R. and IA No.46464/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.46461/2022-PERMISSION TO FILE PETITION (SLP/TP/WP/..))

SLP(C) No. 8794-8805/2022 (IV-A)

(FOR ADMISSION and I.R.)

Date : 22-09-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIRUDDHA BOSE  
HON'BLE MS. JUSTICE BELA M. TRIVEDI

For Petitioner(s) Dr. Joseph Aristotle S., AOR

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Mr. Amit Anand Tiwari, A.A.G.

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 Ms. Tanvi Anand, Adv.  
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 Mr. Sayandeep Pahari, Adv.  
 Mr. Tanmay Sinha, Adv.

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Ms. Liz Mathew, AOR  
Ms. Mallika Agarwal, Adv.  
Mr. Nisarg Bhardwaj, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Leave granted.

List on 7<sup>th</sup> December, 2023.

(SNEHA DAS)  
SENIOR PERSONAL ASSISTANT

(VIDYA NEGI)  
ASSISTANT REGISTRAR